



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
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No. 2] HYDERABAD, THURSDAY, MARCH 31, 2016.

TELANGANA ACTS, ORDINANCES AND
REGULATIONS Etc.

The following Act of the Telangana Legislature received the assent of the Governor on the 31st March, 2016 and the said assent is hereby first published on the 31st March, 2016 in the Telangana Gazette for general information:-

ACT No. 2 of 2016.

AN ACT TO AUTHORISE APPROPRIATION OF CERTAIN FURTHER MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR WHICH COMMENCED ON THE 1st APRIL, 2015.

Be it enacted by the Legislature of the State of Telangana in the Sixty-seventh Year of the Republic of India as follows:-

Short Title.

1. This Act may be called the Telangana Appropriation (No.2) Act, 2016.

Authorisation of supplementary appropriation of moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 1st April, 2015

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 1st April, 2015, a further sum not exceeding Twenty two thousand seven hundred thirty nine crores eighty six lakhs and ninety four thousand rupees, being moneys required to meet, –

(a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in column (3) of the Schedule; and

(b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in column (4) of the Schedule.

Appropriation.

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
III	Administration of Justice	Revenue	12,08,63,000	12,00,00,000	24,08,63,000
IV	General Administration & Elections	Revenue	71,87,99,000	29,02,000	72,17,01,000
V	Revenue, Registration and Relief	Revenue	555,52,82,000	6,19,000	555,59,01,000
		Capital	20,00,00,000	..	20,00,00,000
VI	Excise Administration	Revenue	35,70,61,000	..	35,70,61,000
VII	Commercial Taxes Administration	Revenue	11,76,77,000	..	11,76,77,000
		Capital	9,03,00,000	..	9,03,00,000
VIII.	Transport Administration	Revenue	63,00,000	..	63,00,000
		Capital	15,32,000	..	15,32,000
IX	Fiscal Administration, Planning Surveys & Statistics	Revenue	403,93,83,000	8,43,21,000	412,37,04,000
		Capital	104,83,00,000	..	104,83,00,000
		Public Debt	..	153,07,25,000	153,07,25,000
		Loans	63,02,000	..	63,02,000
X	Home Administration	Revenue	110,88,60,000	63,15,000	111,51,75,000
		Capital	191,41,02,000	..	191,41,02,000
XI	Roads, Buildings and Ports	Revenue	12,85,76,000	..	12,85,76,000
		Capital	414,25,79,000	4,96,18,000	419,21,97,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
XII	School Education	Revenue	944,40,63,000	..	944,40,63,000
		Capital	70,61,71,000	..	70,61,71,000
XIII	Higher Education	Revenue	114,96,50,000	8,06,000	115,04,56,000
XIV	Technical Education	Revenue	78,14,82,000	..	78,14,82,000
		Capital	5,72,25,000	..	5,72,25,000
XV	Sports and Youth Services	Revenue	10,50,94,000	..	10,50,94,000
XVI	Medical and Health	Revenue	361,40,34,000	3,03,000	361,43,37,000
XVII	Municipal Administration and Urban Development	Revenue	934,80,92,000	11,85,91,000	946,66,83,000
		Capital	8,03,25,000	..	8,03,25,000
		Loans	1564,69,97,000	..	1564,69,97,000
XVIII	Housing	Revenue	272,23,22,000	..	272,23,22,000
		Capital	56,57,00,000	..	56,57,00,000
		Loans	1707,16,90,000	..	1707,16,90,000
XIX	Information and Public Relations	Revenue	113,86,77,000	..	113,86,77,000
XX	Labour and Employment	Revenue	69,25,54,000	..	69,25,54,000
		Capital	2,71,37,000	..	2,71,37,000
XXI	Social Welfare	Revenue	322,58,18,000	..	322,58,18,000
		Capital	241,57,75,000	..	241,57,75,000
XXII	Tribal Welfare	Revenue	391,78,49,000	..	391,78,49,000
		Capital	115,16,02,000	..	115,16,02,000
XXIII	Backward Classes Welfare	Revenue	89,28,000	..	89,28,000
XXIV	Minority Welfare	Revenue	71,06,11,000	..	71,06,11,000
XXV	Women, Child and Disabled Welfare	Revenue	37,77,44,000	..	37,77,44,000
		Capital	37,68,000	..	37,68,000
XXVI	Administration of Religious Endowments	Revenue	13,05,99,000	..	13,05,99,000

(1)	(2)		(3)	(4)	(5)
XXVII	Agriculture	Revenue	264,11,94,000	31,95,000	264,43,89,000
		Capital	197,73,35,000		197,73,35,000
XXVIII	Animal Husbandry and Fisheries	Revenue	103,42,27,000	4,69,000	103,46,96,000
XXIX	Forest, Science, Technology & Environment	Revenue	9,03,51,000	..	9,03,51,000
XXX.	Co-operation	Revenue	1,89,91,000	..	1,89,91,000
		Capital	2,50,60,000	..	2,50,60,000
		Loans	1,28,25,000	..	1,28,25,000
XXXI	Panchayat Raj	Revenue	1663,36,83,000	26,85,000	1663,63,68,000
		Capital	2899,02,07,000	..	2899,02,07,000
XXXII	Rural Development	Revenue	782,07,72,000	..	782,07,72,000
XXXIII.	Major and Medium Irrigation	Revenue	17,65,09,000	7,07,000	17,72,16,000
		Capital	3991,35,53,000	37,43,34,000	4028,78,87,000
XXXIV.	Minor Irrigation	Capital	1561,76,93,000	..	1561,76,93,000
XXXV	Energy	Revenue	29,00,50,000	..	29,00,50,000
		Capital	1000,00,00,000	..	1000,00,00,000
		Loans	100,90,43,000	..	100,90,43,000
XXXVI	Industries and Commerce	Revenue	284,24,28,000	1,39,54,000	285,63,82,000
		Capital	1,75,25,000	..	1,75,25,000
		Loans	4,41,06,000	..	4,41,06,000

XXXVII	Tourism, Art and Culture	Revenue	69,66,91,000	..	6966,91,000
		Capital	10,00,00,000	..	10,00,00,000
XXXVIII	Civil Supplies Administration	Revenue	36,48,28,000	..	36,48,28,000
XXXIX	Information Technology and Communications	Revenue	12,22,56,000	..	12,22,56,000
	Total		22508,91,50,000	230,95,44,000	22739,86,94,000

A. SANTHOSH REDDY,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.

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